

HIGH COURT OF JHARKHAND, RANCHI
NOTIFICATION
The 26TH FEBRUARY, 2024

No. 51 A: the Judicial Officers named in Column no. 02 are transferred/ posted as Judicial Magistrate at the places mentioned against their names given in Column no. 03 of the table below;

Also in exercise of powers conferred under sub-section (3) of Section 11 of the Code of Criminal Procedure, 1973 (Act 2 of 1974), the Court has been pleased to confer the powers of Judicial Magistrate 1st class, with immediate effect, upon the Judicial officers named in Column no. 2 for the Districts mentioned against their names, given in Column no. 3 of the table below;

Further, in exercise of powers conferred under sub-section 3 (a) of Section 12 of the said Criminal Procedure Code, these officers are also designated as **Sub-Divisional Judicial Magistrates**, with immediate effect, for the Subdivision noted against their respective names in "(c)" of Column no. 3 of the said table.

Sl. No.	Name of the officer with designation and present place of posting	(a) Station transferred/ posted to (b) Name of the Judgeship (c) Name of the Sub-division	Designation of the officers after vesting the powers of SDJM & others
01	02	03	04
1.	Ms. Arpita Narayan, Addl. Civil Judge (Jr. Div.)-cum-J.M.-cum-Special Court elected M.P./M.L.A., Hazaribagh	(a) Hazaribagh (b) Hazaribagh (c) Hazaribagh	S.D.J.M.-cum-Special Court elected M.P./M.L.A., Hazaribagh
2.	Mr. Sadish Ujwal Beck, J.M.-cum-Judge in charge, Chatra	(a) Chatra (b) Chatra (c) Chatra	S.D.J.M.-cum- Civil Judge (Junior Division)-cum-Judge I/c, Chatra
3.	Ms. Supriya Rani Tigga, Civil Judge (Junior Division)-cum-J.M., Jamshedpur	(a) Chaibasa (b) Chaibasa (c) Chaibasa	S.D.J.M.-cum- Civil Judge (Junior Division)-cum-Judge I/c-cum-PM (JJB)-cum- Special Court elected M.P./M.L.A., Chaibasa
4.	Mr. Ashish Agarwal, S.D.J.M., Giridih	(a) Seraikella (b) Seraikella (c) Seraikella	S.D.J.M.-cum- Civil Judge (Junior Division)-cum-Judge I/c-cum-PM (JJB), Seraikella Kharsawan
5.	Mr. Abhijeet Pandey, Addl. Civil Judge (Jr. Div.)-cum-J.M. Giridih	(a) Giridih (b) Giridih (c) Giridih	S.D.J.M., Giridih

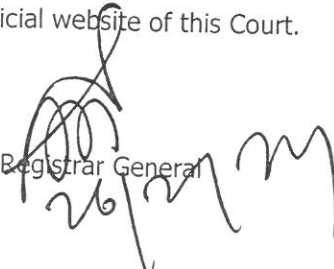
By order of the Court,

Sd/- Mohammad Shakir
Registrar General

Memo No. 915 /Apptt.

Dated Ranchi the 26th February, 2024

Copy forwarded to the Principal Secretary, Department of Personnel, Administrative Reforms & Rajbhasha, Government of Jharkhand, Ranchi/ the Principal Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi/ the Senior Accounts Officer, G.E. 5, Accountant General (A&E) Jharkhand, Doranda, Ranchi/ the concerned Principal District and Sessions Judges for information and (communication to the Officer concerned) / the Central Project Co-ordinator, e-courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for publishing it in the e-Gazette & uploading the same to the official website of this Court.


Registrar General

HIGH COURT OF JHARKHAND, RANCHI
NOTIFICATION
THE 26TH FEBRUARY, 2024

No. 52A: The Officers named in Column No. 02 are transferred/ posted as Registrars/ Judges In-charge, Civil Courts, at the places mentioned against their respective names in Column no. 03 of the table below, to do the administrative duties in those Judgeships :-

Sl No.	Name of the officer with designation and present place of posting	Station where duties are to be performed	Designation of the officers after designated as Registrar & others
01	02	03	04
1.	Mr. Sadish Ujwal Beck, J.M.-cum-Judge in charge, Chatra	Chatra	Civil Judge (Jr. Div.)-cum-SDJM-cum-Judge I/c, Chatra
2.	Ms. Supriya Rani Tigga, Civil Judge (Junior Division)-cum-J.M., Jamshedpur	Chaibasa	Civil Judge (Jr. Div.)-cum-SDJM-cum-Judge I/c-cum-PM (JJB)-cum Special Court elected M.P/M.L.A., Chaibasa
3.	Mr. Ashish Agarwal, S.D.J.M., Giridih	Seraikella-Kharsawan	Civil Judge (Junior Division)-cum-SDJM-Judge I/c-cum PM (JJB), Seraikella-Kharsawan

By order of the Court,

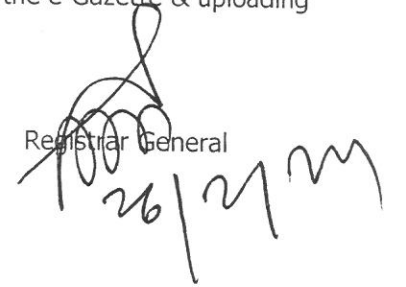
Sd/- Mohammad Shakir
Registrar General

Memo No. 916 /Apptt.

Dated Ranchi the 26th February, 2024

Copy forwarded to the Principal Secretary, Department of Personnel, Administrative Reforms & Rajbhasha, Government of Jharkhand, Ranchi/ the Principal Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi/ the Senior Accounts Officer, G.E. 5, Accountant General (A&E) Jharkhand, Doranda, Ranchi/ the concerned Principal District and Sessions Judges for information and (communication to the Officer concerned) / the Central Project Co-ordinator, e-courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for publishing it in the e-Gazette & uploading the same to the official website of this Court.

Registrar General


26/2/24